

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2301
ANSWERED ON:11.03.2010
ROBBERY IN TRAINS
Shivanagouda Shri Shivaramagouda

Will the Minister of RAILWAYS be pleased to state:

(a) whether an incident had occurred in Delhi-Ghaziabad Section recently in which one passenger died in the hospital after scuffling with the robbers;and

(b) if so, the details thereof and the steps which the Railways propose to take for stopping large number of robbery incidents in trains throughout the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): On 3.2.2010, one passenger of EMU local train succumbed to injuries in Hospital following scuffle with robbers while traveling in between Sahibabad and Vivek Vihar stations. In this connection, GRP/Ghaziabad registered a case vide crime no. 25/10 under section 392,394,302,34,120/B IPC dated 4.2.2010 and arrested three criminals.

Policing on Railways' is a State subject and prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore the statutory responsibility of the State Police. The State Police has a separate wing called the Government Railway Police (GRP) for dealing with all matters relating to law and order on the Railways. Railways bear 50% cost of expenditure on the Government Railway Police.

However, Railway Protection Force (RPF) is also deployed by Railways to supplement the efforts of the State Governments.

A co-ordination meeting with the State Home Secretaries, officials of Ministry of Home Affairs, Intelligence Bureau and Railways was held on 20.1.2010 at Rail Bhavan, New Delhi in which 7-point joint resolution was discussed and agreed to. The details of resolution are given below:-

1. In respect of crimes on Railways, there should be well defined system of regular co-ordination between the Railways, Ministry of Home Affairs, and Intelligence Bureau & State Home Secretaries to review the position.
2. Keeping above in view, there will be quarterly co-ordination meetings at the following levels:
 - (i) Railway Board & Ministry of Home Affairs' Intelligence Bureau.
 - (ii) General Managers of Zonal Railways and State Home Secretaries.
 - (iii) Chief Security Commissioners of Zonal Railways & Government Railway Police Chiefs of respective States.
3. As a train passes through more than one State, one of the States with maximum run will be designated as the coordinating State of that train.
4. An inter-state Police Team will be nominated for a group of trains running over the concerned States so that crimes get investigated in a better coordinated manner.
5. There will be a special drive to bust the organized gangs operating in trains and at Stations.
6. A better system will be evolved for rail crimes through networking for sharing passenger crime intelligence and special intelligence.
7. Special arrangements will be made for security of Rail Construction Projects through mutual agreements between the Railways and the State Government.